(c) The existing procedures in the Licensing Directorate of DGCA have strictly enforced. Result of DGCA examination submitted by the candidates are cross-verified with the Master result sheet from Central Examination Organisation available with the Directorate of Licensing and in case of non-availability of the result sheet, the papers are required to be sent to Central Examination Organisation for verification. Before conversion of foreign licences into Indian licences, the licences are verified from the concerned regulatory authority of the State issuing the foreign licence. The Government constituted an Expert Committee to look into the current system of examination and licensing of pilots and make recommendations to make the system secure, credible and efficient and in line with modern and best practices.

Separate air routs for helicopter

485. SHRIMATI SHOBHANA BHARTIA: Will the Minister of CIVIL AVIATION be pleased to states:

(a) whether in the wake of growing number of helicopter crashes in the country, Government has decided to map air routes for helicopters;

(b) if so, the details thereof;

(c) whether Directorate General of Civil Aviation has since mapped the air routes for helicopters and communicated the same to the owners of helicopters; and

(d) if so, details on the relevance of mapping for prevention of air accidents?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (d) At present there are no designated helicopter route in the North East. Weather conditions necessitate frequent deviation in helicopter paths. Besides, traffic density is not high and does not warrant any designation of separate helicopter corridors. However, a Group has been formed to examine the feasibility of alternate helicopter routes in Arunachal Pradesh in wake of the recent accidents.

In Delhi and Mumbai separate helicopter corridors exist for offshore and onshore helicopter operations, which are notified to the operators.

Fake flying schools

486. SHRI JANARDAN WAGHMARE: Will the Minister of CIVIL AVIATION be pleased to state: